

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

BUDGET SESSION

MONDAY, 14th MARCH, 2016

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 3.15 P.m.

The day was allotted for Government Business.

1. **Questions:**

Questions Nos. 86 – 95 were taken up and disposed off.

Question No. 93 – The Questionnaire was not present inside the House.

2. **Call Attention Notice:**

Dr. Donkumar Roy, MLA called the attention of the Chief Minister in-charge Industries under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in “The Shillong Times” dated 27th February, 2016 under the caption “Government assures Rs.80 Crores to bring MCCL out of coma”.

Dr. Mukul Sangma, Chief Minister, i/c Industries replied.

3. **Voting on Supplementary Demands:**

Demand No.1 - Shri T. Chyne, MLA moved the Cut Motion.

Shri R. Lyngdoh, Deputy Chief Minister replied.

Demand No.2 - Shri T. Chyne, MLA moved the Cut Motion.

Demand No.3 - Dr. Jemino Mawthoh, MLA moved the Cut Motion.

Shri John Leslee K. Sangma, MLA also participated.

Prof. R.C. Laloo, Deputy Chief Minister replied.

Demand No.9 - Dr. Jemino Mawthoh, MLA moved the Cut Motion.

(At 12.52 P.m., Shri R.V. Lyngdoh was in the Chair)

Smti R. Warjri, Minister replied.

(At 1.20 P.m., Hon'ble Speaker was in the Chair)

Cut Motions on Demand on Nos. 1, 2, 3 and 9 was withdrawn by the movers with the leave of the House. The Demands were then passed by the House.

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Cut Motions on Demand Nos. 11, 13, 20, 23, 26, 30 and 35 were not moved.

Demand Nos. 4, 5, 6, 7, 8, 10, 12, 14, 15, 16, 17, 18, 19, 21, 22, 24, 25, 27, 28, 29, 31, 32, 33, 34, 36, 37, 38 and 39 were moved by the respective Ministers in-charge and passed by the House.

4. **Dr. Mukul Sangma**, Chief Minister in-charge Finance introduced the Meghalaya Appropriation (No. I) Bill, 2016.
5. **Shri Prestone Tynsong**, Minister in-charge Parliamentary Affairs moved for suspension of Rule 72 of the Rules of Procedure and Conduct of Business.
6. **Dr. Mukul Sangma**, Chief Minister in-charge Finance moved for consideration of the Bill. The Meghalaya Appropriation (No. I) Bill, 2016 was then passed by the House.
7. **Dr. Mukul Sangma**, Chief Minister in-charge Finance moved for consideration and passing of the Contingency Fund of Meghalaya (Amendment) Bill, 2016. The Contingency Fund of Meghalaya (Amendment) Bill, 2016 was then passed by the House,
8. **Dr. Mukul Sangma**, Chief Minister in-charge Finance presented the Budget Estimates for 2016 - 2017.
9. **Adjournment:**
Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Tuesday, the 15th March, 2016.

*Dated Shillong,
the 14th March, 2016.*

*Commissioner & Secretary,
Meghalaya Legislative Assembly.*